

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 12/2007

IN THE MATTER OF:

Corporate Capital Services (India) Pvt. Ltd.

.....Petitioner

SECTION : UNDER SECTION 391 & 394 of the Companies Act

Order delivered on 24.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Shri Mayank Bughani, Advocate

For the Respondent(s) : Shri C. Balooni, Company Prosecutor

ORDER

Learned counsel for the official liquidator states that a copy of the report has already been served on the learned counsel for the petitioner and the same shall be filed in the Court today itself during the course of the day.

List for arguments on 10.08.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

24.07.2017
Vineet